

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/115/2020  
NAME OF PETITIONER : India Infoline Home Finance Ltd  
NAME OF RESPONDENT : Sri Subhalakshmi Infra Pvt Ltd  
SECTION : Sec 7 Of IBC,2016

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**ORDER**

The Petitioner is represented by Ld Counsel Ms. Anitha through video conferencing mode. None present on behalf of the Respondent.

Heard submissions in detail of the Ld. Counsel for the Petitioner.

Order is **reserved**.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)